

**NATIONAL COMPANY LAW TRIBUNAL
DIVISIONAL BENCH
CHENNAI**

**ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 23/01/2017 AT 10.30 AM**

**PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL
SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL**

APPLICATION NUMBER :
PETITION NUMBER : TCP/191/2016
NAME OF THE PETITIONER(S) : Emirates Trading Agency LLC
NAME OF THE RESPONDENT(S) : M/s ETA engineering Ltd & 7 Others
UNDER SECTION : 397/398

S.No. NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
REPRESENTATION BY WHOM		

① Kannan P.T.
for M/s. Fox Mandal & Associates

Advocate for
Petitioners

2. Ar. L. Sundaresan Sr. Advocate
for K. Harotham Keenan

Counsel for R 2

3. Vishnu Mohan,
for M/s. R. Parthasarathy,
Rahul Balaji

Counsel for R1, R5, R6

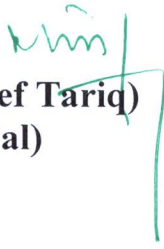
4. P.H. Arvindh Pandian
Sr. Advocate
for Sriharan
Sai Vihar

Counsel for R 7 & R 8

T.V.P. Sai Vihar

ORDER

Counsels representing both the parties present. Both the counsels submitted their arguments in relation to the maintainability of the petition in CA-1/2016. Order is reserved.


(Ch. Md. Sharief Tariq)
Member (Judicial)


(K. Anantha Padmanabha Swamy)
Member (Judicial)